

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 810/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Artefact Infrastructure Ltd.  
 V/s  
 Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No.810/ I&BP/NCLT/MB/MAH/2017

First call: Petitioner side is absent, Corporate Debtor side is present. Passed over.

Second call : Petitioner side is called absent.

Looking at the Attendance sheet filed, it appears that none present on the Petitioner side on the last two hearings dates 11.10.2017 and 25.09.2017 despite the peremptory direction given to the Petitioner side to appear and argue the matter on 11.10.2017.

In view of the consecutive absence of the Petitioner side, this Petition is hereby dismissed for default.

**Sd/-**

V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
 Member (Judicial)